

[English]

Construction of Bangalore-Satyamangala Rail Line

275. SHRI A. SIDDARAJU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the survey work for laying of new Railway line between Bangalore-Satyamangala has been completed;

(b) if so, the details thereof and the estimated cost of the above work; and

(c) the time by which the above work is likely to be started and completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) and (c) The Survey report has revealed that the cost of the 271 km. line would be Rs. 640 crores with a negative rate of return. The work would be started after obtaining necessary clearances for which action has already been initiated. Target Date of completion has not yet been fixed.

[Translation]

Housing Loan on Concessional Rates

276. SHRI PUNNULAL MOHALE: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government have formulated any scheme to provide loan for housing on concessional rates;

(b) if so, the details thereof and the loan disbursed during each of the last three years, State-wise;

(c) the number of complaints received by the Government in regard to the housing loan during the said period; and

(d) the action taken by the Government in this regard?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) Union Government does not provide loans for construction for houses. Housing being a State subject, State Housing agencies are to formulate and implement various social housing schemes as per plan priorities. They can seek loans from Central/State financial institutions including HUDCO for the purpose. HUDCO provide loan to E/S/LIG category at concessional rate of interest of 9% - 12%, much below the cost of resources. Under its social mandate, HUDCO remarks 55% of the housing loan portfolio for these categories.

During the last three years, housing loan sanctioned by HUDCO, State-wise is given in the enclosed statement.

(c) Government has not received any complaint in regard to housing loan sanctioned by HUDCO.

(d) Does not arise.

* **Statement**

Loan released by HUDCO during last three years

| State/UTs | (Rupees in Crores) | | |
|----------------------|--------------------|-----------------|----------------|
| | 1995-96 | 1996-97 | 1997-98 |
| A & N Islands | 0.57 | 0.74 | 0.69 |
| Andhra Pradesh | 82.16 | 194.92 | 357.66 |
| Arunachal Pradesh | 0.00 | 0.00 | 0.00 |
| Assam | 20.04 | 19.86 | 54.82 |
| Bihar | 15.46 | 24.29 | 10.62 |
| Chandigarh | 0.00 | 0.00 | 0.00 |
| Daman & Diu | 0.00 | 0.00 | 0.00 |
| Delhi | 110.83 | 108.12 | 10.96 |
| Dadra & Nagar Haveli | 0.00 | 0.00 | 0.00 |
| Goa | 1.95 | 0.30 | 10.00 |
| Gujarat | 35.44 | 46.72 | 69.59 |
| Himachal Pradesh | 20.44 | 20.67 | 52.61 |
| Haryana | 18.37 | 22.10 | 2.62 |
| Jammu & Kashmir | 5.44 | 13.92 | 9.44 |
| Kerala | 144.31 | 241.71 | 318.38 |
| Karnataka | 222.76 | 194.55 | 268.07 |
| Lakshadweep | 0.00 | 0.00 | 0.00 |
| Meghalaya | 4.06 | 11.48 | 6.78 |
| Maharashtra | 91.62 | 112.91 | 148.03 |
| Manipur | 3.35 | 15.59 | 29.95 |
| Madhya Pradesh | 39.21 | 40.81 | 57.23 |
| Mizoram | 3.35 | 8.60 | 5.82 |
| Nagaland | 2.18 | 4.90 | 6.17 |
| Orissa | 24.961 | 26.16 | 38.88 |
| Pondicherry | 0.00 | 0.00 | 0.00 |
| Punjab | 35.61 | 23.19 | 58.10 |
| Rajasthan | 66.59 | 83.44 | 182.22 |
| Sikkim | 12.8 | 24.67 | 3.28 |
| Tamil Nadu | 196.16 | 236.74 | 333.31 |
| Tripura | 0.30 | 0.14 | 0.00 |
| Uttar Pradesh | 39.96 | 43.32 | 66.54 |
| West Bengal | 43.86 | 40.12 | 47.82 |
| Total | 1,241.80 | 1,539.97 | 2149.61 |